

1	2
Bhawanipatna	3
Khariar	6
Nawapara	18
Dharvagarh	20
Bona	2
Rourkela	77
Sundargarh	2
Phuibani	3
Bargarh	455
Jharsuguda	33
Kuchinda	16
Padamapur	15
Sambalpur.	459
<hr/>	
(c) Transport operators including taxi-drivers and rickshaw-pullars.	36
(d) Yes, Sir.	

Arrears of Taxes against Large Industrial Houses

4431. SHRI VAYALAR RAVI: Will the Minister of FINANCE be pleased to state:

(a) the total amount of Central taxes due from large industrial houses as on 1st March, 1973 and its house-wise break up; and

(b) how far the efforts of Government have been successful in collecting these dues and what steps Government propose to take in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). "Large Industrial Houses" are not separate taxable entities. According to the Report of the Industrial Licensing Policy Committee (Dutt Committee)

there were 73 large industrial houses in the country, each of which comprises of several individual units the total of which is more than 2,000. The Income-tax Department does not maintain separate information about these units. However, where the income-tax dues are Rs. 5 lakhs and above as on 1st March 1973, the information is being collected and will be laid on the Table of the House as soon as possible.

Export and Import of Films during 1972-73

4432. SHRI VAYALAR RAVI: Will the Minister of COMMERCE be pleased to state:

(a) the total number and value of films exported in 1972-73 and its country-wise break-up and how it compares with total imports from these countries; and

(b) what progress has been made by Indian Motion Pictures Export Corporation in its efforts to boost up the film export and what further steps Government propose to take in this direction?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) The information regarding number of films exported is not available as statistics are maintained in terms of meters and not in numbers. However, a statement showing country-wise import, export and Balance of Trade of films is laid on the Table of the House. [Placed in Library. 'See No. LT-4573/73.]

(b) The share of Indian Motion Pictures Export Corporation in the total export of films increased to 11.0 per cent (approximately) in 1971-72 as against 8 per cent during 1969-70. It has been decided to set up a National Film Corporation which will handle imports and exports of films.